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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.00 PM ON 12-02-2020**

**PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/343/2019 IN

PETITION NUMBER : CP/193/IB/2018



**NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)**

NAME OF THE RESPONDENT(S) : SAI TRADING & INTERIORS & 2 OTHERS

UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Ram Lajaganthan	Counsel for Applicant	
2.	P. Elayasamy Kumar G. Ramachandran M/S. Ramalingam Associates	Counsel for Respondents	

ORDER

Due to administrative exigencies in relation to sitting in Bench-II, the matter could not be taken up today. Post this matter on **23.03.2020 at 2.00 P.M.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)